

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 270/16	TP 117/17	For compliance of office objections raised by Registry	433(e) / 433(f)	Nirupama T. Vs. Dreamz Infra India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
36	KIRAN MURGOB 9980455923	Petitioner Murthy Associates	Kthgod

ORDER

Counsel for petitioner is present. He has filed memo seeking adjournment on the ground that the connected matter is pending in the Hon'ble High Court of Karnataka. Matter is likely to be compromised and requested adjournment.

List it on 16.10.2017.


MEMBER(J)


MEMBER(T)